|   |  |                            |             |                            | ere for previous L | ,  |                   |                 |                    |                   |
|---|--|----------------------------|-------------|----------------------------|--------------------|--|-------------------|-----------------|--------------------|-------------------|
| (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 |  |                            |             |                            |                    |  |                   |                 |                    |                   |
| il. No.   | Category of<br>Creditor  | Summary of Claims Received |             | Summary of Claims Admitted |                    |  | Amount of         | Amount of Claim | Amount of Claims   | Details in Annexu |
|   |  | No. of Claims              | Amount      | No. of Claims              | Amount             | % Share in Total<br>Amount of Claims<br>Admitted | Contingent Claims | Not Admitted    | under Verification | (Only PDF)        |
| 1   | Secured financial<br>creditors belonging<br>to any class of<br>creditors                                       | 0                          | 0           | 0                          | 0                  |  |                   |                 |                    | NA                |
| 2   | Unsecured financial<br>creditors belonging<br>to any class of<br>creditors                                     | 0                          | 0           | 0                          | 0                  |  |                   |                 |                    | NA                |
| 3   | Secured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors)   | 0                          | 0           | 0                          | 0                  |  |                   |                 |                    | NA                |
| 4   | Unsecured financial<br>creditors (other than<br>financial creditors<br>belonging to any<br>class of creditors) | 0                          | 0           | 0                          | 0                  |  |                   |                 |                    | NA                |
| 5   | Operational creditors<br>(Workmen)   | 0                          | 0           | 0                          | 0                  |  |                   |                 |                    | NA                |
| 6   | Operational creditors<br>(Employees)   | 0                          | 0           | 0                          | 0                  |  |                   |                 |                    | NA                |
| 7   | Operational creditors<br>(Government Dues)   | 0                          | 0           | 0                          | 0                  |  |                   |                 |                    | NA                |
| 8   | Operational creditors<br>(other than<br>Workmen and<br>Employees and<br>Government Dues)                       | 11                         | 68679640.50 | 11                         | 0                  |  |                   |                 |                    | <u>Annexure 8</u> |
| 9   | Other creditors, if<br>any, (other than<br>financial creditors<br>and operational<br>creditors)                |                            |             |                            |                    |  |                   |                 |                    | NA                |
|   | Total  | 11                         | 68679640.5  | 11                         | 0                  | 100.00   |                   |                 |                    |                   |